Sr. No. 255/2022

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 114
IA No. 140/JPR/2022
CP No. (IB)- 58/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Osaw Agro Industries Pvt. Ltd. **...Operational Creditor/Applicant**

Versus

Greentech Mega Food Park Ltd. **...Corporate Debtor/Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Gauraan, Adv.
For the Respondent : Rishabh Khandelwal, Adv.

ORDER

Heard Ms. Gauraan, Adv. for the Petitioner/ Operational Creditor. Mr. Rishabh Khandelwal, Adv. appearing for the Respondent/ Corporate Debtor. It has been submitted by the Learned Counsel for the Petitioner that the matter has been amicably settled between the parties. She seeks to withdraw this petition from the instructions of her client. Permission granted. CP No. (IB)-58/9/JPR/2020 is dismissed as withdrawn. All the pending IAs stand disposed of accordingly.

Sd-
(Deep Chandra Joshi)
Judicial Member

August 26, 2022
VG

राष्ट्रीय कम्पनी विधि अधिकरण National Company Law Tribunal सत्यमेव जयते Jaipur Branch जयपुर पीठ

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Assistant Registrar
National Company Law Tribunal
Jaipur
30 AUG 2022